

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Sheltrex Developers Pvt Ltd**

PETITION NUMBER : **IBA/889/2019**

APPLICATION NUMBER : **a) IA/IB/1729/2023
b) IA(IBC)/2189(CHE)/2023**

ORDER

201.a. IA/IB/1729/2023IN IBA/889/2019

Ld. Counsel Mr. Gajendran Ravi for the RP. Ld. RP Mr. N. Kumar is present in person. Ld. Counsel Mr. Varun Srinivasan for Resolution Applicant. Ld. Counsel Mr. Koushik N Sharma for the Home Buyers.

Case Heard.

List the Application for hearing on **31.05.2024**.

201.b. IA(IBC)/2189(CHE)2023in IBA/889/2019

Ld. Counsel Mr. Sanjeev Singh for the Applicant. Ld. Counsel Mr. Gajendran Ravi for the RP. Ld. RP Mr. N. Kumar is present in person.

R1, R2 and R3 have already filed their reply.

Written submissions be filed by R2 within 2 weeks.

Pleadings are complete.

List the Application for hearing on **31.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

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